

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 437/AP/SOU3/2024

Dated 6th May, 2024

ORDER

Whereas, the Election Commission vide ECI Press Note number ECI/PN/23/2024 dated 16th March, 2024 announced schedule of General Election to Lok Sabha and Legislative Assemblies of Andhra Pradesh, Arunachal Pradesh, Odisha and Sikkim and the provisions of Model Code of Conduct came into the force with immediate effect all over the country as per para-40 of the said Press Note; and

2. Whereas, the Commission has received a report from the Chief Electoral Officer, Andhra Pradesh (hereafter referred as CEO, Andhra Pradesh) vide letter no. 970-98/Elecs/Spl.Cell-2/A3/2024-1, dated 22nd April, 2024 related to several complaints filed against Sh. Nara Chandra Babu Naidu regarding alleged violation of Mode Code of Conduct; and

3. Whereas, the CEO, Andhra Pradesh in the above report has stated that a complaint dated 1st April, 2024 was filed by Sh. Lella Appi Reddy, State General Secretary, Yuvajana Sramika Rythu Congress Party (hereafter referred as YSRCP) against Sh. Nara Chandra Babu Naidu, President, Telugu Desam Party alleging violation of the provisions of MCC in his public speech on 31st March, 2024 in Yemmiganur Assembly Constituency in Kurnool District and in Markapuram Assembly Constituency in Prakasam District; and

4. Whereas, Sh. Nara Chandra Babu Naidu, President, TDP has inter-alia used following words against Sh. Y. S. Jagan Mohan Reddy, President, YSRCP during different public utterances and the CEO, Andhra Pradesh has also provided English version of the words used by Sh. Nara Chandra Babu Naidu as under: -

Date & venue of public meeting	Words used by Sh. Nara Chandra Babu Naidu during the meeting	English Transcript of the words
06.04.2024 Pedakurapadu	"Jagan Mohan Reddy Visham Kakki, andarini Visham to champeseyrakam"	<i>Jagan Mohan Reddy is the kind to spew poison and kill people with it."</i>

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Jagan Kumar

05.04.2024 Media Briefing	"Pensionarlunammoddanimar okkasarivignaphthichestunna. Mayala fakirukantedarunamainavyak thiithanu. E vishaym lo eppuduvastadoteliyadu. Vachi emchestadoteliyadu. Alantiduraguduitanu. Idi gurthupettukovalanikoruthun na"	"I request, one more time, pensioners to not believe. He is more dangerous than Mayala Fakir. We do not know how and when he will come. We do not know what he will do. We do not know how he will spoil. We do not know when will kill and make a dead body. He is such criminal person. Request you to remember the same.
10.04.2024 Nidadavolu	"Jagan Mohan Reddy goddalipotukibhalikanivaruun nara, murdered his babhai" "Musali valluchanipothey, savarajakiyaluchesadu " "Kularajakiyaluchesaru, meerujagrathamariyumathar ajakiyaluchesaru" "Jagan nimalligelisthey, SC landarini, champi door delivery chestaru"	"There is no one left, who hasn't suffered from Jagan Mohan Reddy axe, when old age people were dead, he used that too for political gains. Jagan has been involved in caste politics and regional disturbance. If Jagan comes again, and you make him win, he will kill all Schedule Caste people and door deliver them.
10.04.2024 Tanuku	"Pedhalaaastuludongalinchuk unnaekikanayakudu, Jagan Mohan Reddy" "Oka ahankari, vidyamsakarakudu, sarvanasanamchestnute" "Jagan oka, fake fellow, mamoolu fake kadu, chala fake fellow" "Jagan Mohan Reddy, mosagadu" "Dalitularuchampi, door delivery chesenayakulukavala?" "Mimmalinichedagotalani, meeyokkajeevitalaninasanam cheyalani, durmargudu Jagan Mohan Reddy Aalochistunnadu"	Looter of poor people assets, the one and only leader Jagan Mohan Reddy. Arrogant person, Destroyer and will destroy everything at his reach. Jagan is fake fellow, he is not normal fake fellow, but big scamster". Kills schedule caste and tribe and deliver their bodies at doorstep.
11.04.2024 Amalapuram AC	"Ee Mukyamantri Annam thinadameppudomanesadu. Jagan ki Alpaharam Isuka, MadyahanamBohojanamMadyam, Ratri dinner mines itaniki. Eevidhamgaalavatyteemjar	This Chief Minister stopped eating food long back. Jagan eats sand as breakfast, Liquor as afternoon lunch and eats mines as dinner. If this continues, think off what will

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	<i>uguthundo mere alcochinchukondi. Mothamsahajavanarulannidh ochesadu"</i>	happen, total natural resources will be extorted.
15.04.2024 Palasa	"తమ్ముళ్లు, నన్నుకూడావిమర్శిస్తాడు, అంటేనేనుతోమిదిపద్దెండ్లు గుసంవత్సరాలుఉంటు, ఈరోజు రేపు ఆలోచించుకోకుండా. ఆసైకో చెప్పే, ఈసైకో ఎగరత ఉన్నాడు. ఎగరత నాకు తెలుసు, నేనకుంటే, ఒక్క నిమిషం నీతోక కప్పేయడానికి, ఒళ్లుదగరపెట్టుకో."	Brothers, you are criticising me! Remember, I have been there for fourteen years, without knowing much about today and tomorrow, there Psycho is saying and here small Psycho is shouting, I know how to handle it. <i>If I take it seriously, within one minute I will cut your tail, be careful!</i>
17.04.2024 Pedana	"Sri RamuduRavanasuridinichamp adu, meeruemcheyyali, Jaganasuridiniemchetarumee ru?"	<i>Shri Ram killed Ravanaasura, what do you people have to do? What will you do to Jagan, the demon?"</i>

4. Whereas, the CEO, Andhra Pradesh has issued a show cause notice no. 970-98/Elecs/Spl.Cell-2/A3/2024-1 dated 3rd April, 2024 based on the above complaint dated 1st April, 2024 of Sh. Lella Appi Reddy, State General Secretary, YSRCP; and

5. Whereas, Sh. Nara Chandra Babu Naidu vide his reply dated 6th April, 2024 has submitted explanation to the CEO Andhra Pradesh and Sh. Nara Chandra Babu Naidu has nowhere in his reply has denied using the statements/words against Sh. Y. S. Jagan Mohan Reddy, President, YSRCP; and

6. Whereas, the Chief Electoral Officer, Andhra Pradesh has further reported that even after issue of the show cause notice to Sh. Nara Chandra Babu Naidu, several complaints have been received in the office of CEO, Andhra Pradesh regarding violations of the provisions of the MCC by Sh. Nara Chandra Babu Naidu; and

7. Whereas, the Chief Electoral Officer, Andhra Pradesh has informed that Sh. Nara Chandra Babu Naidu has violated provisions of the MCC on several instances despite show cause notice issued to him by the CEO, Andhra Pradesh; and

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8. Whereas, Part-2 of Part I 'General Conduct' of "Model Code of Conduct for the guidance of Political Parties and candidates provides that: -

"Criticism of other political parties, when made, shall be confined to their policies and programme, past record and work. Parties and candidates shall refrain from criticism of all aspects of private life, not connected with the public activities of the leaders or workers of other parties. Criticism of other parties or their workers based on unverified allegations or distortion shall be avoided" and;

6. Whereas, the Commission vide its instruction dated 2nd January, 2024 addressed to the all the Chief Electoral Officers and its advisory dated 1st March, 2024 [para-9 (ii)] issued to all National /State recognized Political Parties, has directed that:-

"The political parties and leaders shall not make false statements, utterances without factual basis aimed at misleading the voters. Criticism of other parties or their workers on the basis of unverified allegations or on distortions shall be avoided."

7. Whereas, Sh. Nara Chandra Babu Naidu is not only President of the Telugu Desam Party (TDP), a State recognized party in Andhra Pradesh but also a Star Campaigner for the Telugu Desam Party in the ongoing Simultaneous General Elections to the Lok Sabha and APLA, 2024 in Andhra Pradesh. Apart from this, Sh. Nara Chandra Babu Naidu has also served three terms as Chief Minister of Andhra Pradesh having a political career spanning over more than thirty years; and

8. Whereas, the Commission expects that Sh. Nara Chandra Babu Naidu will respect the provisions of the Model Code of Conduct and ECI' instructions and advisories while making public utterances and speeches during the period of Model Code of Conduct. Use of unverified or unsubstantiated statements and derogatory and objectionable words by Sh. Nara Chandra Babu Naidu has propensity to malign the image of the political party or candidate in opposition. In the present case, Sh. Nara Chandra Babu Naidu has willfully violated the provisions of the Model Code of Conduct and ECI's instruction dated 2nd January, 2024 and ECI's advisory dated 1st March, 2024 from time to time despite issuance of the show cause notice to him by CEO, Andhra Pradesh; and

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9. Whereas, repeated violations of the MCC provisions and ECI's guidelines and advisory by Sh. Nara Chandra Babu Naidu showcases blatant attempt on the part of Sh. Nara Chandra Babu Naidu to undermine the electoral process and disturb the level playing field by degrading the level of political campaign in the ongoing elections in Andhra Pradesh; and

8. Whereas, the Commission has carefully gone through all the available records and report of the CEO, Andhra Pradesh and is convinced that Sh. Nara Chandra Babu Naidu have violated the provisions of the Model Code of Conduct and above said instruction dated 2nd January, 2024 and aforesaid advisory dated 1st March, 2024 of the Commission; and

9. Now, therefore, the Commission, without prejudice to any Order/Notice issued or to be issued in the matter relating to MCC violations to Shri Nara Chandra Babu Naidu, hereby, strongly **censures** Sh. Nara Chandra Babu Naidu with the direction to remain careful in his public utterances in the future.

By order,


(Avinash Kumar)
Principal Secretary

To

**Sh. Nara Chandra Babu Naidu,
Star Campaigner for Telugu Desam Party,
Andhra Pradesh,
Amaravati.
(Through Chief Electoral Officer, Andhra Pradesh)**

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